

## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.05.2025

## NOTICE

Please take notice that the following matter listed in the Court – IV on 15.05.2025 was not taken up. The next date of hearing in the matter is **28.07.2025**.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Competition App.	Uttarakhand Agriculture Produce	Pooja Mahajan	Shama Nargis-R1
	(AT) No. 06 of	Marketing Board	Lagna Panda	Zoheb Hossain
	2021 & I.A. No.	Vs.	Uday Bali	Siddharth Agrawal
	1403, 1404, 1405,	Competition Commission of India &		Nisha Kaur Uberoi-R2
	1406, 1583 of	Ors.		Davander Prasad, Dy.
	2021			Director Law CCI
				Krishna Yadav-R3
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar